

Population vis-a-vis National Income

1774. Shri Chandak: Will the Minister of Planning be pleased to state

(a) the growth of population vis-a-vis National Income during the period from 1951-52 to 1958-59 year-wise, and

(b) the effect of the Five Year Plans on them?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No 51]

मध्य प्रदेश में लघु और कुटीर उद्योग

१७२५. श्री चांदक क्या वास्तव्य तथा उद्योग मंत्री यह बतान की कृपा करेगे कि मध्य प्रदेश में कुटीर और लघु उद्योगो सम्बन्धी किन योजनाओ को केन्द्रिय सरकार की सहायता से क्रियान्वित किया जा रहा है। और वे इस समय किस प्रवस्था में है ?

उद्योग मंत्री (श्री मनुभाई साहू) वास्तव्य जासकारी उद्योगो की जा रही है। और यथा कीमत सदन की भेज पर रख दी जायगी।

Centres of Handicrafts in Assam

1726 Shrimati Manjula Devi: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Central Government have sanctioned a few more centres of handicrafts in Assam State; and

(b) if so, the amount granted for this purpose?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Besides the schemes being continued from the last year, three new schemes have been sanctioned for development of handicrafts in Assam State during the current year. A Grant of Rs. 1.50 lakhs and a loan of Rs. 0.50 lakhs have been allocated as Central assistance for these schemes for the year 1959-60.

Part-time jobs in Delhi

1727. Shri F. C. Borooah: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that a scheme to provide part-time jobs has been introduced in the Employment Exchange, Delhi; and

(b) if so, how many people have been provided part-time jobs till the 31st July, 1959?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) 15

Nagas

1728. Shri F. C. Borooah: Will the Prime Minister be pleased to state:

(a) whether it is a fact that 400 Nagas surrendered on the 26th May, 1959 along with 80 weapons and one "General" was also captured; and

(b) if so, the details of the incident?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b) On 26th May, 1959, 81 Naga hostiles, including one "Volunteer President" surrendered along with 26 weapons at Noksan in Naga Hills Tuensang Area. 477 Naga hostiles with 74 arms surrendered during the period 21st to 31st May, 1959. These surrenders are in response to the general amnesty which is still in force in NHTA.

Bicycle Units in Madras State

1729 { Shri S. R. Arungham:
Shri Ganapathy:

Will the Minister of Commerce and Industry be pleased to state:

(a) how many ancillary units are functioning in Madras State for manufacture of bicycles;

(b) what is the annual output of these units; and

(c) the amount of financial assistance given to them by the Central Government upto the 31st March, 1950?

The Minister of Industry (Shri Manabhai Shah): The information is being collected and will be laid on the Table of the House in due course

Small Scale Industries in Rampur District (U P)

1729. Shri S A Mehdi: Will the Minister of Commerce and Industry be pleased to state.

(a) how many small scale industries in Rampur district of U P are getting assistance from the Small Scale Industries Service Institute, and

(b) the nature of assistance given and the names of the factories?

The Minister of Industry (Shri Manabhai Shah). (a) and (b) A statement is given below.

STATEMENT

The technical staff of the Branch Small Industries Service Institute, Agra have visited many small industrial establishments in Rampur district of U P and have made a survey of the industrial potential there and also have given technical assistance in many cases. Advice has been mainly on improving the techniques of production by small units. Names of parties given such assistance are not readily available.

UPI News Agency

1731 Shri Asar: Will the Minister of Information and Broadcasting be pleased to state

(a) whether Government have recovered any amount from the United Press of India after it went into liquidation last year,

(b) if so, the details thereof,

(c) who was appointed as the liquidator and whether the liquidation process is over;

(d) what is the total amount paid by Government to the United Press of India during the last ten years under different heads,

(e) how many journalists and technicians became unemployed and how many of them since got employment,

(f) whether Government have received any representation from the UPI employees, and

(g) if so, the action taken thereon?

The Minister of Information and Broadcasting (Dr Keskar): (a) to (c) No amount has been recovered from the UPI after its liquidation. Shri K. K. Ghosh, Attorney-at-Law, High Court, Calcutta, has been appointed as the Official Liquidator and the creditors have not yet been invited by him to file their claims

(d) Details of payments made towards subscription to the UPI service during the ten years up to 30-9-1950 are given below —

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| Directorate General, All India Radio | 6,56,568/23 |
| Press Information Bureau | 25,500/00 |
| Ministry of External Affairs | 51,750/00 |
| Ministry of Home Affairs | 10,400/00 |

(e) According to information furnished by the UPI Employees Union, about 350 employees were involved. Government have no information as to how many have been able to get employment.

(f) and (g) Government had received representations from the Employees Union many months back. As far as the question of alternative employment is concerned, Government tried to help by making recommendations to the other agency and various newspapers. Regarding the suggestion made about an alternative news agency, Government stated that it will welcome the formation of another agency, but as an agency is an independent body it was not for Government either to approve any particular scheme or reject it. Government